

(d) whether bulk of the production and its turnover continues to be drawn from soaps; and

(e) whether claim of the company that 70 per cent of its turnover consists of Appendix I activities is not based on facts, if so, the reasons for not implementing the directions of the Reserve Bank of India to the company for bringing down its foreign equity holding to a minimum of 40 per cent?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): (a) During 1980 the company produced 1,63,724 tonnes of soap.

(b) No, Sir. Around 70 per cent of the oils consumed is non-traditional and non-edible in nature.

(c) Yes, Sir.

(d) 42 per cent of the turnover is on account of soap production.

(e) The representations made by the company seeking its eligibility to retain 51 per cent foreign equity under FERA guidelines do not depend solely on the nature of technology involved in the manufacture of processed triglycerides. The company has drawn attention to certain other provisions of the FERA guidelines also and these are under consideration. It is hoped that a final decision on

these representations will be taken shortly.

Import of Milk Powder

3084. SHRI G. Y. KRISHNAN: Will the Minister of COMMERCE be pleased to state:

(a) whether there has been any increase in the quantity of milk powder imported during the last three years;

(b) if so, to what extent, year-wise;

(c) whether Government have made any assessment regarding the consumption of milk in the country; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI P. A. SANGMA): (a) and (b) A statement of import during 1978-79, 1979-80 and 1980-81 (upto October, 1980) is attached. Statistics for the period after October, 1980 has not yet been compiled.

(c) No, Sir. It would be difficult to have any precise assessment of this item.

(d) Does not arise.

Statement

Statement showing import of milk and cream (other than whey) in powder or granules during 1978-79 to 1980-81 (upto Oct., 1980)

Sl. No.	Description of the item	Indian Trade Classification Rev. 2 Code No.	1978-79		1979-80		1980-81 (upto October, 1980)	
			Quantity	Value	Quantity	Value	Quantity	Value
1	2	3	4	5	6	7	8	9
1.	Milk (other than whey) in powder or granules containing not more than 1.5 per cent by weight of fat.	022.42						
	(a) Butter milk	022.4201			2	0.13		
	(b) Skimmed milk	022.4202	24087	2320.55	27686	3733.17	5619	657.16
	(c) Whole milk	022.4203	509	40.04	352	34.86	1741	152.95
	(d) Milk food for babies	022.4204	X	X	1112	186.29	19	2.52
	(e) Others.	022.4209	7958	604.91	2064	254.79	44	13.24
2.	Milk (other than whey) and cream in powder or granules containing more than 1.5 per cent by weight of fat.	022.43						
	(a) Butter milk	022.4301						
	(b) Skimmed milk	022.4302	2388	194.20	*6681	*817.64	1759	243.57
	(c) Whole milk	022.4303	728	85.86	46	6.28		
	(d) Others (e.g. milk cream)	022.4309	1028	124.18	423	62.07	19	6.86

X The item was not separately classified before 1-4-1979 in the Indian Trade Classification Rev. 2.

*Figures are under verification.

SOURCE : (1) 1978-79 & 1979-80:—Monthly statistics of the Foreign Trade of India Volume-II Imports, published by the Directorate General of Commercial Intelligence & Statistics, Calcutta.

(2) 1980-81 (upto October, 1980):—Advance data received in the office of the Economic Adviser, Deptt. of Commerce from DGCI&S, Calcutta.